

(a) whether the Government is aware that there is massive disparity among the States across all indices of development and governance in terms of ease of doing business, if so, the details thereof and the reasons therefor;

(b) whether the Government plans to regulate the ease of doing business in States, to ensure the improvement of rank in the Ease of Doing Business Index; and

(c) if so, the details thereof and the action taken thereon?

### **ANSWER**

MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI ARJUN RAM MEGHWAL)

(a) The Department of Industrial Policy and Promotion (DIPP), Ministry of Commerce and Industry, Government of India in partnership with the World Bank group had made an assessment of Implementation of Business Reforms 2015-16 by the States/Union Territories (UTs). The Assessment studied the extent to which states have implemented DIPP's 340-point Business Reform Action Plan for States/UTs, covering the period July 1, 2015 to June 30, 2016. As per the assessment report 2015-16 (available on the website of DIPP), the national implementation average stands at 48.93 percent, significantly higher than the previous year's national average of 32 per cent. Twelve States have implementation score of more than 90 per cent and six States have more than 60 per cent implementation score. The results of the assessment show that States have, with varying degrees of success, taken measures for improving the ease of doing business.

(b) & (c) With a view to improve the business environment in the country, the Government has taken up a series of measures to simplify and rationalize the regulatory processes (registration and inspection processes) and introduction of information technology as enabler to make governance more efficient and effective. States also have been brought on board in the process to expand the coverage of these efforts. Government has been closely working with the State Governments to help them identify constraints in doing business and improving overall business environment in their respective States.

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